

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.113 of 2014 & IA No.206 of 2014**

Dated: 27th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Filatex India Ltd. Appellant (s)

Versus

Gail India Ltd. and Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.,
Mr. Buddy A Ranganadhan,
Mr. Aman Gupta,
Mr. Kaushik Laik
Mr. Kamal Budhiraja

Counsel for the Respondent(s) : Ms. Ranjana Gawai for Gail
Mr. Krishna Keshav
Ms. Sonali Malhotra for PNGRB

Order

We have heard the learned counsel for the Appellant, Mr. Buddy A. Ranganadhan. He has filed his Written Submissions after serving copy on the other side. The Respondent is directed to file Reply Written Submissions on or before 29.05.2014 after serving copy on the other side.

Post the matter for further hearing on **29.05.2014 at 2:30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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